GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:5601 ANSWERED ON:30.04.2013 WELFARE BOARD FOR CAPF Azad Shri Kirti (Jha)

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has set up any statutory Welfare and Rehabilitation Boards for the welfare of working, retired, widows and dependents of Central Armed Police Forces (CAPF);
- (b) if so, the details thereof along with the head of these Boards;
- (c) whether the Government has any proposal to involve ex-paramilitary officers to head these Boards to make them more meaningful;
- (d) if so, the details thereof; and
- (e) the steps taken by the Government to monitor the working of such Boards?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

- (a) & (b): Yes, Madam. A Welfare and Rehabilitation Board (WARB) has been established on 17.5.2007 to provide an institutionalized mechanism to look after the welfare and rehabilitation of Central Armed Police Force (CAPF) personnel. An apex body comprising of seven members drawn from the CAPFs under the Chairmanship of one of the Directors General of CAPFs on rotational basis is looking after the welfare of working, retired, widows and dependents of CAPF personnel. As on date, 07 Central Welfare Officers (CWO), 29 State Welfare Officers (SWO) and 129 District Welfare Officers (DWO) have been detailed throughout the Country.
- (c) to (e): No such proposal is under consideration at present. Presently, Director General (DG), Indo-Tibetan Border Police (ITBP) is the Head of the WARB. The working of the above Board are regularly monitored by this Ministry.